

District by Oil and Natural Gas Commission

1252. SHRIMATI GEETA MUKHERJEE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Oil and Natural Gas Commission is contemplating to build a metalled road from Jamva to Barpeta in Midnapur district, West Bengal; and

(b) if so, the progress made so far in this direction?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Oil and Natural Gas Commission do not have any proposal to build a metalled road from Jamva to Barpeta.

(b) Does not arise.

Sangareddy-Peddapally-Nizamabad and other Railway Lines in Andhra Pradesh

1253. SHRI J. CHOKKA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway lines laid in Andhra Pradesh during Seventh Plan Period and their length;

(b) whether any survey was conducted for laying a railway line from Sangareddy to Peddapally and Peddapally to Nizamabad long time back; and

(c) if so, the stage at which the matter stands at present and when it will be taken up and completed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) During the Seventh Five Year Plan period 72 kms of

new Railway line was laid in Andhra Pradesh as follows:—

Miryalguda— Nadikude 39 km

Motumari — Jaggayyapet 33 km

(b) Yes, Sir.

(c) Due to acute constraints of resources for new lines, there is no proposal for taking up this project.

Direct Train Service between Jaunpur and Bombay

1254. SHRI YADVENDRA DATT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations to start through train services from Jaunpur to Bombay by converting the Allahabad-Jaunpur shuttle into a through train to Bombay, starting at Jaunpur; and

(b) if so, the action taken or proposed to be taken thereon?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Not found operationally feasible.

Extension of Shatabdi Express upto Jaunpur/Varanasi

1255. SHRI YADVENDRA DATT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to extend the Shatabdi Express between Delhi and Lucknow upto Jaunpur or Varanasi;

(b) whether there is also a proposal to attach first class A.C. coach to the train; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) First Class A.C. Sleeper coach (Executive Class) has already been provided.

(c) Lack of resources and operational constraints.

Pay and Allowances in Central Public Sector Undertakings

1256. SHRI SHANKERSINH VAGHELA:
SHRI L.K. ADVANI:
SHRI SANTOSH KUMAR GANGWAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the matter pertaining to the revision of pay and allowances admissible to the officers and staff of the central public sector undertakings has been pending decision; if so, since when and the reasons therefor;

(b) the specific demands of the officers and staff in this regard; and

(c) whether Government have taken any decision in this regard; if so, the details thereof? whether the matter pertaining to the revision of pay and allowances admissible to the officers and staff of the central public sector undertakings has been pending decision; if so, since when and the reasons therefor;

(b) the specific demands of the officers and staff in this regard; and

(c) whether Government have taken any decision in this regard; if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). The revision of scales of pay of executives who are on Industrial DA pattern are due mostly from 1.8.87 except for Fertilizer Group, where these are due from 1.8.86. The parameters on the basis of which revision of scales of pay and allowances of these executives would be permitted are being evolved by the Government. Decision in this regard would be taken by Government shortly.

Privilege Pass facility on retirement

1257. SHRI PRATAPRAO B. BHOSALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether railway employees are issued privilege passes on retirement;

(b) if so, the details of existing practice in this regard;

(c) whether these facilities are also available to employees of Railway Board;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (d). Post-Retirement Complimentary Passes are given to the Railway employees including employees of Railway Board on the following scale:—

	<i>Group 'A' and 'B' Officers</i>	<i>Group 'C' Staff</i>	<i>Group 'D' Staff</i>
After completion of 20 years of Railway service	2 sets	1 set	Nil
After completion of 25 years of Railways service	3 sets	2 sets	1 set every alternate year for self and wife only.